

(ग्रेड-2) के बेलनमान तीसरे बेलन ब्राह्मण की सिफारिशों के फलस्वरूप पहले ही संशोधित किग जा चुके हैं। भविष्य निधि निरीक्षक (ग्रेड-2) के बेलनमानों में पुनः संशोधन करने की माग की गई है। इस सम्बन्ध में अभी तक कोई निर्णय नहीं किया गया है।

Functioning of a Creche

2176. SHRI V. DHANDAYUTHAPANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a Creche has been functioning under NDMC at Mandir Marg, DIZ Area, New Delhi for the Children of Government employees, etc.,

(b) whether proper care is not given to the children due to unqualified staff and unsatisfactory supervision by the supervisory staff;

(c) whether standard of cleanliness is not upto the mark;

(d) whether adequate amenities are also not provided to the infants and children; and

(e) if so, the measures to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes.

(b) The Creche at DIZ area was taken over from the Minister of Home Affairs, Government of India on 1st September, 1976 alongwith staff by NDMC. Proper care is being given to the children by experienced staff and well qualified supervisory staff.

(c) Cleanliness is upto the mark.

(d) Full amenities stand provided.

(e) The question does not arise.

Leprosy Control Programme

2177. DR. SUSHILA NAYAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether assessment of Leprosy Control Programme shows definite improvement in areas where SET Programme has been properly worked and leprosy control units have been effectively utilised;

(b) if so, the target date by which the entire population is expected to be covered by Leprosy Control Programme; and

(c) to what extent voluntary agencies have been active in this work?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, prevalence rate and total number of cases as well as infectious cases has gradually been reduced in such areas:

(b) It is proposed to cover the entire population in endemic areas of leprosy by a National Leprosy Control Programme by the end of 1982-83.

(c) Out of about 172 million endemic population under the National Leprosy Control Programme, Voluntary Organisations are covering a population of 8.14 million till March, 1976. Similarly out of 1.598 million cases under treatment, .235 million are covered by the Voluntary Organisations. Out of 37 training centres 9 are run by the Voluntary Organisations. Out of about 30,000 beds provided for National Leprosy Control Programme more than 20,000 are run by Voluntary Organisations.

अभिक बस्तियों में अभिक कल्याण के लिए योजनाएं

2178. श्री सुभाष ब्राह्मण :

डा० लक्ष्मीनारायण पांडेय : क्या संसदीय कार्य तथा अन्य संबंधी यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने अभिक कल्याण के लिए अभिक बस्तियों में चिकित्सालय,

समाज सदन, स्कूल प्रादि खोलने की योजनाओं को प्राथमिकता के आधार पर तुरन्त ही क्रियान्वित करने के बारे में राज्यों को निदेश जारी किए हैं; और

(ख) यदि हां, तो उसकी रूपरेखा क्या है ?

अथ तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सारंग साई) : (क) और (ख). निर्माण तथा आवास मंत्रालय द्वारा उपलब्ध कराई गई मूचना के अनुसार, हालांकि इस सम्बन्ध में उनके द्वारा राज्य सरकारों को कोई विशिष्ट निदेश जारी नहीं किए गए हैं, लेकिन औद्योगिक श्रमिकों व समाज के आर्थिक रूप से कमजोर वर्गों के लिए निर्माण तथा आवास मंत्रालय द्वारा 1952 में प्रारम्भ की गई समेकित आर्थिक सहायता-प्राप्त आवास योजना जो कि इस समय राज्य सरकारों/संघ राज्य क्षेत्रों द्वारा कार्यान्वित की जा रही है, अन्य बातों के साथ-साथ यह व्यवस्था है कि उपर्युक्त योजना के अन्तर्गत जब एक बार कोई प्रायोजना स्वीकृत हो जाती है तो अनिवार्य सेवाओं एवं सामुदायिक सुविधाओं उदाहरणार्थ पाठशालाओं, दवाखानों, कल्याण केन्द्रों, दुकानों, डाक खानों आदि की व्यवस्था करने जैसे सभी पहलुओं की दृष्टि से उसे पूर्ण करने में कोई अनायश्यक बिलम्ब नहीं होना चाहिए ताकि जब भकान बन कर पूर्ण रूप में तैयार हो जाये तो लाभानु-भोगियों को यथाशीघ्र उनका कक्षा दिया जा सके। जहाँ तक कोयला, अन्नरक, लोहा अयस्क, चूना-पत्थर तथा डीप्लोमाइट आदि खानों के श्रमिकों को आवास बस्तियों/कस्बों का सम्बन्ध है इस सम्बन्ध में राज्य सरकारों को निदेश जारी करने का प्रश्न नहीं उठना। खनन क्षेत्र सम्बन्धी विभिन्न कल्याण निधियों के अन्तर्गत बनाई गई आवास योजनाओं में सामान्यतः ऐसी

अनिवार्य सेवाओं तथा सामुदायिक सुविधाओं की व्यवस्था की गई है।

Closure of Rural Telephone Exchanges in Orissa

2179. SHRI RAMA CHANDRA MALICK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of rural telephone exchanges ordered to be closed by the General Manager, Telecommunications Orissa Circle Bhubaneswar and what are their names;

(b) whether Government's permission for the closure of these exchanges was obtained; and

(c) what action has been taken or proposed to be taken now in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHEDEO SAI): (a) The following exchanges were ordered to be closed down by the General Manager Telecom. Orissa Circle. Bhubaneswar.

Three 25 Line S.A.Xs at Loisingha (Bolangir District), Kumarmunda (Sundargarh District), Agalpur (Bolangir District) and one 50 lines S.A.X. at Bhuban (Dhenkanal Distl.) have been closed and converted to Long Distance Public Call Office Stations since 1976.

(b) Whether the approval of the competent authority was obtained in each of these cases is being checked up. However, the closure was necessitated by lack of demand. At each of these four stations, there were only two paying subscribers and they have been provided extensions from the Long Distance PCOs. Thus communication facilities have not been closed.

(c) As and when more demands are generated at these stations to make the opening of exchanges financially viable, the exchanges will be re-opened